

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI  
TIS HAZARI COURTS : DELHI  
CIRCULAR

Stamp: E-19082  
Date: 28/10/20

It has been noticed that some of the courts are sending the daily orders and judgments for uploading on official website of Delhi District Courts instead of updating in the Case Information System causing thereby undue hardship to the lawyers and litigants to access the data on the e-Courts website and e-Court Service mobile application.

It is made clear that henceforth all the orders/judgments passed by the court be updated only in Case Information System in real time manner to avoid undue hardship to the lawyers and litigants.

Only the orders of urgent cases which are not registered in CIS be sent for uploading on website.

Needless to say, non adherence to the aforesaid directions shall invite strict disciplinary action against the erring official.

This issue is prior approval of Ld. Principal District & Sessions Judge (West) and Ld. Principal District & Sessions Judge (HQs), Delhi

*(Signature)*  
DHARMESH SHARMA  
Principal District & Sessions Judge (West)

Digitally signed by GIRISH KATHPALIA  
Date: 2020.10.17 09:59:06 +0530  
(GIRISH KATHPALIA)  
Principal District & Sessions Judge (HQs)

18933-19082

Ref \_\_\_\_\_ Website/THC/2020

Dated: 17 OCT 2020

Copy forwarded for information & necessary action to :

1. Learned Principal District & Sessions Judges of all Districts, Delhi/ New Delhi with request to convey the directions amongst all concerned posted within their respective District.
2. Learned Principal District & Sessions Judge cum Spl. Judge CBI, RADC, New Delhi with request to convey the directions amongst all concerned posted within their respective Complex.
3. All the Judicial Officers of Central & West District with request to convey the directions amongst all concerned posted in their respective court.
4. The Sr. AO (J), Judicial Branch of all District, Delhi/New Delhi.
5. Dealing Official, Website Room, Tis Hazari Court Complex, Delhi.
6. Dealing Official, LAYERS Seat, Computer Branch, Tis Hazari Courts Complex, Delhi
7. The PS/Reader to the undersigned.

*Mailed to Computer Branch.*

*PDS/RADC  
26/10/2020*

*(Signature)*  
(Abhilash Malhotra)  
Metropolitan Magistrate/  
Nodal Officer (Website)  
Tis Hazari Courts, Delhi

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
CUM SPL. JUDGE (PC ACT) (CBI), ROUSE AVENUE  
DISTRICT COURT, NEW DELHI.

Dated: 28/10/2020

No. E19615-19658/Computer Branch/RADC/2020

Copy of circular No. 18933-19082/Website/THC/2020 dated 17.10.2020 issued by the Office of Ld. Principal District & Sessions Judge (HQs.), Delhi, is forwarded for information and necessary action to:

1. Ld. Judicial Officers at Rouse Avenue District Court, New Delhi, with request to convey the directions to the concerned officials for compliance.
2. The PS to the Ld. Principal District & Session Judge cum Spl. Judge (PC Act) (CBI), RADC, New Delhi.
3. Branch In-charge, Computers for being uploading the same on the official website.
4. The Reader to the undersigned.

*(Signature)*  
(Hariish Kumar)  
Officer In-charge (Computers)/  
Special Judge (PC Act) (CBI)  
Rouse Avenue District Courts/ND.